

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 20.02.2023

NO.HC.XI-09/2022/1401/RC The Hon'ble Gauhati High Court has been pleased to declare 27.02.2023 (Monday) as holiday in respect of Kohima Bench of Gauhati High Court as well as the subordinate Courts of Nagaland on account of the Nagaland Legislative Assembly elections.

The Hon'ble Gauhati High Court has been further pleased to declare 18.03.2023 (3rd Saturday) as a Court working day in lieu of 27.02.2023 in respect of the Kohima Bench.

sBy order,

Sd/- R. A. Tapadar

REGISTRAR (JUDICIAL)

Memo No.HC.XI-09/2022/1402-1414/RC Dated, Guwahati, the 20.02.2023

Copy to:

1. The Registrar General/Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Establishment) Gauhati High Court, Guwahati.
2. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima for information and necessary action.
4. The Joint Registrar, (_____), Gauhati High Court, Guwahati.
5. The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
6. The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
7. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
8. The Court Manager, Gauhati High Court, Guwahati.
9. The Project Manager, Gauhati High Court, Guwahati. (He is also requested to upload the notification in the High Court Website.)
10. The AO(J), (_____), Gauhati High Court, Guwahati.
11. The Court Officer (I/II), Gauhati High Court, Guwahati.
12. The C.A. to the Registrar (Vigilance), Gauhati High Court, Guwahati.
13. The High Court Notice Board.

R. A. Tapadar
20.02.23

REGISTRAR (JUDICIAL)